

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA. for KSR & CO.	for Petitioners.	M.K. Preetha.
2)	Chandramouli Prabakaran	for Respondent No.2	Chandramouli

ORDER

Counsels representing both the parties are present and stated that there is a chance of settling the matter between the parties and talks are in progress. Counsel for respondents prayed for time stating that some information from the petitioner in relation to the accounts, bank statement is to be received. Both the counsels are further directed to make submissions in regard to the outcome of the settlement talks on the next date of hearing. Put up on 23.01.2018.

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K Anantha Padmanabha Swamy
Member (Judicial)